

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3291/2017

New Delhi, this the 19<sup>th</sup> day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman**  
**Hon'ble Ms. Praveen Mahajan, Member (A)**

Mohd. Faisal Nawaz.  
Age 34 years  
S/o Sh. Abdul Hadi  
R/o 873-A, Lane No.30/4,  
Distt. Jafrabad,  
Delhi-110053.

.... Applicant

(By Advocate: Ms. Shalini Rana)

**Versus**

1. National Institute of Science Communication  
And Information Resources- Council of ,  
Scientific and Industrial Research  
Through its Secretary,  
Dr. K.S. Krishnan Marg,  
Pusa Campus, New Delhi-110012.

2. Council of Scientific and Industrial Research  
Through Its Secretary,  
Anusandhan Bhawan, 2 Rafi Marg,  
New Delhi-110001, India

....Respondents

**ORDER (ORAL)**

**By Hon'ble Mr. Justice Permod Kohli,**

This OA is in the nature of PIL.

After arguing for some time, the learned counsel for the applicant seeks to withdraw this OA with liberty to file a fresh

one seeking relief for the applicant. Prayer is allowed. OA is dismissed as withdrawn.

**(Praveen Mahajan)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

*/uma/*

